

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 43

CP No.84/Chd/Hry/2022

Under Section 131, CA 2013

In the matter of:-

Leewo Contracts Pvt. Ltd.

...Petitioner

Vs

ROC, Delhi & Haryana

...Respondent

Present:- None for the petitioner.
Mr. Yatin Chadha, Junior Standing Counsel proxy for Mr. Yogesh Putney,
Senior Standing Counsel for Income Tax Department.

Compliance affidavit has been filed by learned counsel for the petitioner
vide diary No.01839/3 dated 27.12.2022. The same is taken on record. List the matter
on 14.04.2023 for consideration.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

February 28, 2023
PRF